

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/428/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati.

Dated the 22nd January, 2021.

Sub:- **Prayer for casual leave.**

Ref:- Your letter No. Spl/130/2021/E, dtd. 22.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 28.01.2021, has been granted.

The District & Sessions Judge, Kamrup, Guwahati and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

430

Memo NO.HC.VII-58/2001/429-A, dated 22.1.2021

Copy to:

1. The District & Sessions Judge, Kamrup, Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

Sd/-

JT.REGISTRAR (VIGILANCE)

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